

ensure both fair wages and also adequate output. I would expect the shipping interests to await the outcome of this.

Shri Bansal: May I know if the Government of India have satisfied themselves that there is substance in the complaint of Shipping Conference Lines?

Shri Alagesan: That is why the whole question is being examined by a committee which has been appointed. They are going into this question and I would not like anybody to force a decision on the issue.

RAW SUGAR

*2052. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state the quantity of imported raw sugar refined so far during 1954-55 in the country?

The Minister of Agriculture (Dr. P. S. Deshmukh): 51,377 tons upto 5th March, 1955.

Shri Jhulan Sinha: May I know if in allowing the import of raw sugar for refining industry the Government have ever examined the desirability and feasibility of manufacturing white sugar out of gur and thus relieve the glut in the market?

Dr. P. S. Deshmukh: Yes, Sir; we have examined this and we have come to the conclusion that unless an amount of gur is available at Rs. 8/5/5 it would not pay to convert it into sugar.

Shrimati Tarkeshwari Sinha: The Government had almost decided about the establishment of two sugar refineries in the country. Now, we hear the Government have dropped this proposal. May I know whether it has been dropped for good or whether Government will consider the establishment of refineries in the future? What is the policy?

Dr. P. S. Deshmukh: It has not been dropped for good as yet.

WATER SUPPLY AND DRAINAGE SCHEME, BOMBAY

*2053. **Shri Dabhi:** Will the Minister of Health be pleased to refer to reply given to starred question No. 654 on the 10th March, 1955 and state:

(a) the amount advanced to Bombay State out of Rupees 125 lakhs allotted to that State for water supply and sanitation schemes to be undertaken by small Municipalities and Local Boards; and

(b) whether there are any conditions attached to the grant of the loan?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Rs. 31.25 lakhs.

(b) None except the usual conditions of repayment of such loans.

Shri Dabhi: May I know when the remaining amount will be allotted?

Shrimati Chandrasekhar: They will be paid in instalments during 1955-56.

Shri Dabhi: May I know the names of the municipalities and local boards which have undertaken the schemes?

Shrimati Chandrasekhar: We have not got the break-up. It is for the State Governments to distribute the amount according to their wish.

Shri Dabhi: May I know whether the Government are not supplied with this information by the State Governments?

Shrimati Chandrasekhar: We have not got the scheme that has been sent. It is for the State Governments to spend the money for the schemes of the different municipalities.

RAILWAY STATION AT ORWARA

*2056. **Shri Ram Shankar Lal:** Will the Minister of Railways be pleased to refer to the reply given to unstarred question No. 460 on the 14th September, 1954 and state whether any decision has since been taken in regard to the opening of a new station at

Orwara between Basti and Munderwa on the North Eastern Railway?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): It has since been decided to open a flag station at Orwara.

WATER DRAINAGE AT TRIPURA

*2059. **Shri Biren Dutt:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 1671 on the 8th April, 1954 and state the steps since taken to construct a drainage outlet for surplus water from the Dalaichara, in Kamaipur, Tripura?

The Minister of Agriculture (Dr. P. S. Deshmukh): The work has not been taken up so far for want of an Agricultural Engineer.

Shri Biren Dutt: Is the Government going to appoint an expert Engineer in Tripura?

Dr. P. S. Deshmukh: The appointment is under consideration.

Shri Nambiar: How much time it is likely to take?

Dr. P. S. Deshmukh: As soon as a suitable person is found, he will be appointed.

ROLLING STOCK

*2060. **Sardar Iqbal Singh:** Will the Minister of Railways be pleased to lay a statement on the Table of the House, showing:

(a) the number of locomotives, boilers, coaches, wagons and cranes imported into India during the year 1954-55; and

(b) the number of the same supplied locally by Indian factories during the same period?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix IX, annexure No. 47].

Sardar Iqbal Singh: May I know the prices of the locally manufactured boilers, locomotives, and wagons compared with the imported ones?

Shri Shahnawaz Khan: The prices compare very favourably. Regarding the exact figures, I shall require notice.

Sardar Iqbal Singh: May I know whether the orders which were placed in the foreign countries were according to the schedule?

Mr. Speaker: Perhaps he means that the supply under the orders was not according to the schedule under the contracts. Is that the allegation?

Sardar Iqbal Singh: Yes. Some orders were placed with foreign countries for locomotives, coaches, etc. I am asking whether the orders placed with the countries were not according to the schedule of delivery.

Mr. Speaker: That is the same thing which I explained. It is not that the orders were not placed according to the schedule by the Government but that the supply was not according to the schedule agreed to.

Shri Shahnawaz Khan: Some countries failed to supply the items we had indented for according to the specified time, but we are making every endeavour to see that whatever arrears they have accumulated, they make up for that.

Sardar Iqbal Singh: May I know the names of the countries where the supply was not according to the schedule, and whether orders were placed with the same countries again?

The Deputy Minister of Railways and Transport (Shri Alagesan): I should like to have notice for giving the names of those that have defaulted, but even those that have defaulted are making up for the delay and delivering these things. There is no reason to get unduly harsh with these countries.

Mr. Speaker: He wants to know whether subsequent orders also were